GOVERNMENT OF KERALA

Abstract

WATER RESOURCES DEPARTMENT—KERALA WATER AUTHORITY—REVISION OF WATER TARIFF—FROM 1-9-2008—APPROVAL CONVEYED—ORDERS ISSUED

WATER RESOURCES (WATER SUPPLY-B) DEPARTMENT


ORDER

As per G. O. read as 1st paper above Government have issued orders to revise the water tariff levied by Kerala Water Authority w.e.f. 1-4-1999.

In the letter read as 2nd paper above, Managing Director, Kerala Water Authority has forwarded a proposal for the revision of the existing water tariff since the cost of operation/production costs of Kerala Water Authority has increased significantly over the years due to the increase in electricity charges, other input costs and the revision of pay scales of its employees. Managing Director, Kerala Water Authority has also reported that KWA needs to repay loans taken from various financial institution and banks. Besides, Kerala Water Authority has to remit monthly Electricity Charges. The current water tariff was fixed during 1999 and no revision has been effected for the last 10 years. The Kerala Water Authority is therefore, left with no option other than to revise the water tariff suitably.

G. 1045(a)/08/DTP.
As per Section 23 of Kerala Water Supply and Sewerages Act, it has been stipulated that, to the extent possible, the functioning of Kerala Water Authority should be carried out without incurring losses and for this the charges and taxes levied by the Authority need to be fixed, accordingly. In the circumstances, it is requested to revise the water charges appropriately to meet the severe financial crisis faced by Kerala Water Authority, to some extent.

Government have examined the matter in detail and are pleased to convey its approval to the Kerala Water Authority under the proviso to clause (iii) of Sub Section (2) of Section 15 of the Kerala Water Supply and Sewerage Act, 1986 for revision of the water tariff, now being levied by the Authority from the domestic, non-domestic and industrial consumers for the water supplied by the Authority from the Water Supply Schemes/Systems vested with and/or belonging to it, in its service as detailed below with effect from 1-9-2008.

<table>
<thead>
<tr>
<th>Consumption per month</th>
<th>Rate</th>
</tr>
</thead>
<tbody>
<tr>
<td><em>(a) Domestic Connections</em></td>
<td></td>
</tr>
<tr>
<td>1. Upto 5,000 litres</td>
<td>Rs. 20</td>
</tr>
<tr>
<td>2. 5,000 to 10,000 litres</td>
<td>Rs. 20 plus @ Rs. 4.00 per every 1000 litres in excess of 5,000 litres</td>
</tr>
<tr>
<td>3. 10,000 to 20,000 litres</td>
<td>Rs. 40 plus @ Rs. 5.00 per every 1000 litres in excess of 10,000 litres</td>
</tr>
<tr>
<td>4. 20,000 to 30,000 litres</td>
<td>Rs. 90 plus @ Rs. 6.00 per every 1000 litres in excess of 20,000 litres</td>
</tr>
<tr>
<td>5. 30,000 to 50,000 litres</td>
<td>Rs. 150 plus @ Rs. 14.00 per every 1000 litres in excess of 30,000 litres</td>
</tr>
<tr>
<td>6. Above 50,000 litres</td>
<td>Rs. 430 plus @ Rs. 25 per every 1000 litres in excess of 50,000 litres</td>
</tr>
</tbody>
</table>
(b) Non-Domestic Connections
1. Upto 15,000 litres At the rate of Rs.10 per 1000 litres and Rs. 125 minimum charge
(b) 15,000 to 50,000 litres Rs.150 plus @ Rs. 14 per every 1000 litres in excess of 15,000 litres
(c) Above 50,000 litres Rs. 640 plus @ Rs. 25 per every 1000 litres in excess of 50,000 litres

(c) Industrial Connections
For consumption in a month @ Rs. 25 per 1000 litres and Rs. 250 minimum charge

(d) Municipal Taps Rs. 5,256 per year
(e) Panchayat Taps Rs. 3,500 per year

It is further ordered that no water charges will be collected from BPL families who consume upto 10,000 litres per month. The water charge arrears of BPL families upto 31-8-2008 will be written off. The water connection charges for BPL families will be reduced to 50% of the existing rate.

By order of the Governor,

K.JAYAKUMAR,
Additional Chief Secretary to Government.

To
The Managing Director, Kerala Water Authority, Thiruvananthapuram.
The Finance Department.
The Accountant General, (Audit)/(A&E), Kerala, Thiruvananthapuram.
Director of Public Relations.
Stock File/Office Copy.